

寒 山 转苍翠

OF 1986

ORDER

Hon. D.S. Mishra	AM
Hon. G.S. Sharma	JM

This is an appeal under section 17 of Payments of wages Act received from the court of IVth Additional District Judge, Jhansi. This Tribunal has no jurisdiction to heare and ~~decide~~^{decide} the cases under the Provisions of payment of wages Act.

The record of this appeal be ~~be~~ returned to the court concerned for ^{deciding} ~~decide~~ the case according to law. The parties are directed to appear there on 15.7.87.

2012
JM

John

५९ ह्रस्व चिह्न
अनुनासिक अक्षरकारी
केन्द्राय - रा. सु. नक अक्षरकारी
बाबू रत्न च य. १०० रु. हु. म. द.
A. B. C. D. E. F. G. H. I. J. K. L. M. N. O. P. Q. R. S. T. U. V. W. X. Y. Z.
D. C. O. A. - Meer
C. A. B. - Administrative Training
A. C. H. S. - Arch.